

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/1155/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 17th February, 2021

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJL/1071 Date 15.02.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the afternoon of 16.02.2021 till the morning of 18.02.2021, has been granted. However, you have been granted casual leave on 17.02.2021, as 17.02.2021 is a Court working day. You have also been allowed to take your allotted vehicle along with her upto Bogibeel bridge and back, at your own cost. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/1156/A, dated 17.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Kolam